

Annexure – 7

Name of the corporate debtor: GREAT INDIA NAUTANKI CO. PVT. LTD.; Date of commencement of CIRP: 21.10.2022; List of creditors as on: 06.01.2026

List of operational creditors (Government dues) (Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	EPFO (Regional Provident Fund Commissioner, Gurugram)		10.11.2022	₹ 1,96,45,690.00	₹ 1,96,45,690.00	Government Dues	-	-	No	-	₹ -	-	-	-	
2	Excise & Taxation Officer-Cum-Assesing Authority, Gurugram(East) Ward-5 (Office of the Deputy Commissioner of Income Tax-TDS - Circle)		23.12.2022	₹ 60,99,54,863.00	₹ 60,99,54,863.00	Government Dues	-	-	No	-	₹ -	-	-	-	
3	Deputy Commissioner Of Income Tax, TDS Circle, Gurgaon		06.01.2023	₹ 1,55,84,400.00	₹ 1,55,84,400.00	Government Dues	-	-	No	-	₹ -	-	-	-	
4	Income tax department, Office of Deputy Commissioner of Income Tax , Central Circle-2, Gurgaon		10.07.2023	₹ 10,78,03,984.00	₹ -	Government Dues	-	-	No	-	₹ 10,78,03,984.00	-	-	-	
	Total			₹ 75,29,88,937.00	₹ 64,51,84,953.00						₹ 10,78,03,984.00				